GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE

RAJYA SABHA UNSTARRED QUESTION No. 1683

TO BE ANSWERED ON MONDAY, DECEMBER 10, 2024/AGRAHAYANA 19, 1946 (SAKA)

CENTRAL FUND TRANSFERS TO STATES

1683. DR. SASMIT PATRA:

Will the Minister of FINANCE be pleased to state:

- (a) the total fund transfers to States from the Union Government in the past five years;
- (b) the reasons for the reduction of total such fund transfers if any; and
- (c) whether Cess and Surcharges deprived the States of more central fund transfers from the divisible pool of taxes?

ANSWER

THE MINISTER OF STATE FOR FINANCE (SHRI PANKAJ CHAUDHARY)

(a): The Union Government provides funds to States under the heads viz. Tax Devolution, Grants-in-Aid, Finance Commission Transfers, Scheme for Special Assistance to States for Capital Expenditure/Investment. Details of the fund transfers under these heads to the States from the Union Government in the past five years are given in Table below:

(Rs. in crore)

Heads	2019-20	2020-21	2021-22	2022-23	2023-24
Tax Devolution*	844605.48	549959.19	744784.62	816649.47	1104493.71
Grants-in-Aid*	494975.42	526214.25	565013.36	580242.97	519273.53^
Finance					
Commission					
Transfers	142740.37	192319.61	214777.05	174284.53	149391.05
Scheme for Special					
Assistance to States					
for Capital					
Expenditure					
/Investment		11830.29	14185.78	81195.35	109554.30
TOTAL	1482321.27	1280323.34	1538760.81	1652372.32	1882712.59

Source: *: Central Government Budget documents.

^: Revised Estimates 2023-24.

(b) and (c): In view of the above, question does not arise.